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Title : Introduction of Constitution (Scheduled Castes) Order (Amendment) Bill, 2006.

SHRI C.K. CHANDRAPPAN (TRICHUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Castes) Order, 1950."

The motion was adopted.

SHRI C.K. CHANDRAPPAN : Sir, I introduce** the Bill.
